



## Annex V

### Report on activities of FNV Cell - Half Year ended March / September

Name of the bank:

Address of FNV Cell:

Name and designation of officer-in-charge of FNV Cell:

Telephone No.:

Email ID:

Sr. No.	Particulars	Details												
		Metro	Urban	Semi Urban	Rural	Total								
1.	Total number of branches													
2.	Total number of Currency Chests (CCs)													
3.	No. of branches under CCTV surveillance													
4.	No. of CCs under CCTV surveillance													
5.	No. of branches where Note Authentication Machines (NAMs) are installed													
6.	No. of CCs where Note Sorting Machines (NSMs) are installed													
7.	Whether the NSMs are adequate to process all notes received at each CC as per prescribed timeline?													
8.	Whether all CCs maintain record of notes processed through NSMs and the counterfeit notes detected by them?													
9.	Whether information on counterfeit notes detected during the month is reported to RBI by 7 <sup>th</sup> of the succeeding month?	<table border="1"><thead><tr><th>Month</th><th>Date of submission</th></tr></thead><tbody><tr><td></td><td></td></tr><tr><td></td><td></td></tr><tr><td></td><td></td></tr></tbody></table>					Month	Date of submission						
Month	Date of submission													
10.	Whether information on counterfeit notes detected during the month is uploaded on FIU-IND portal (FINnet) by 15 <sup>th</sup> of the succeeding month?	<table border="1"><thead><tr><th>Month</th><th>Date of submission</th></tr></thead><tbody><tr><td></td><td></td></tr><tr><td></td><td></td></tr><tr><td></td><td></td></tr></tbody></table>					Month	Date of submission						
Month	Date of submission													



Sr. No.	Particulars	Details			
11.	Whether information on counterfeit notes is uploaded on NCRB portal on monthly basis?	Month	Date of submission		
12.	Whether the instances of acceptance / issue of counterfeit notes over the counter in branches or CCs reported to the Chief Vigilance Officer of the bank?				
13.	No. of cases pending with police authorities where FIRs have been filed.	Cases pending with Police authorities at beginning of FY	Cases sent to Police authorities during the FY	Cases received from Police authorities during the FY	Cases pending with Police authorities at the end of the FY
14.	Whether the pending FIR cases at branches / CCs, have been followed up with police authorities / designated Nodal Police Officer?  The dates of such correspondence made by FNV Cell with police authorities may be furnished.				
15.	Whether significant number of FICNs are detected in any CC / branch during the reporting period?  If so, whether the FNV Cell had conducted any surprise check in those branches / CCs? Furnish details.	Name of CC	Date of surprise check	Findings in brief	
16.	Mechanism in place to ensure that only properly sorted and machine examined banknotes are fed into the ATMs / issued over the counter				



Sr. No.	Particulars	Details	
17.	No. of complaints received regarding dispensation of counterfeit notes from ATMs / over the counter	No. of complaints pending at the beginning of HY	

(Signature)

Name & Designation of the Authorised Official

Official Seal